

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 66(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Haji Abrar & Anr. V/s. M/s Al Amir Frozen Foods Pvt. Ltd. &
Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Prashant Singh Adv		for Petitioner	PS
	MANOJ KUMAR GARGI Advocate		for Respondent	Manoj K.
	alongwith Rahul Kumar Adv.		" "	Rahul Kumar

ORDER

At request of both the parties, list the matter on 10.08.2016 at 10.30 a.m.

Sd/-
(Ina Malhotra)
Member Judicial
Sd/-
(R.Varadharajan)
Member Judicial